

Sl. No. 2

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.04.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/133/10/AMR/2022	Under Liquidation	10 of IBC	Kaanha Shipping Private Limited
	IA(IBC)/106/2024	U/Reg. 15 of IBBI(Liquidation Process) Reg's, 2016	Kantipudi Venkata Raju, Liquidator of M/s. Kaanha Shipping Private Limited

ORDER

IA (IBC)/106/2024:

Present: Mr. Kantipudi Venkata Raju, Liquidator present in person.

This application has been filed by the Liquidator seeking to take on record the Progress report for the quarter ending by 31.03.2024 along with the minutes of the first meeting of Stakeholders Consultation Committee (SCC) conducted on 01.03.2024. Heard. The report is taken on record. Accordingly, **IA (IBC)/106/2024 is allowed and disposed of.**

Sd/L

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/L

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**